NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP NO. 41 (ND)/2015

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Mukesh Aggarwal V/s. M/s. Wave Buildcon Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE

For the Petitioner:

Mr. Sushant Komar, Advocate

Ms. Suchita Koley, CS

Mr. Mukesh Aggarwal, Petitioner in person

For the Respondent:

Mr. Arun Saxena, Ms. Jayshree Dugar, and

Nalini, Advocates No.1 to 5

ORDER

Ld. Counsel for the Petitioner is indisposed and therefore prays for adjournment.

At his request adjourned to 23rd February, 2018.

(S. K. Mohapatra)
Member (T)

S-D

(Ina Malhotra) Member (J)